

विदेशव्यापारमहानिदेशालय

डीईएस- V अनुभाग

The Meeting No.NC-5/Meet/Jan/2020-21/98actually held on 12.04.2021for the licensing year 2020-21 to consider the cases under Para 4.07 FTP 2015-20, Duty Exemption Schemes (Chapter-4) in Room No.102 of DGFT Udyog Bhawan, under the Chairmanship of Shri S.S.B. Reddy, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Kuldeep Singh, Asst. Director-I	DC(MSME)
2.	Dr. Ram Asrey Lal, Consultant	DGFT
3.	Shri Nand Lal, Consultant	DPIIT
4.	Shri Shaish Kumar, Consultant	DGFT
5.	Shri J.D. Giri, Nominee	AEPC
6.	Shri Manoj Kumar Meena, Deputy Director	DGFT

Minutes of Meeting No: NC-5/Meet/Jan/2020-21/98 Dated 15/02/2021

01	Case No:01 NC-5/MEET/Jan/2020-21/98	Party Name : RICHA GLOBAL EXPORTS Pvt. Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
	HQ File : 01/84/050/00727/AM2 1	RLA File : 05/24/040/00268/A M21	Lic. No 0510415140Dated : 08.09.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/03/Textiles/2021-22 dated 8.04.2021, committee decided to approve the norms as under:				
Export Item		Qty.	Import item	Qty. Recommended
Girls Swim Wear (Style No.61944) Made of 82% Nylon, 18% Spandex printed Knitted Fabric, GSM 200+/- 10%		2150 (Nos.)	82% Nylon, 18% Spandex printed Knitted Fabric, GSM 200+/-10%	3225 Sq. meters @ 1.50 Sq. Mtrs./pc
RA concerned may take necessary action subject to compliance of other usual conditions.				

	Case No.:02 NC-5/MEET/Jan/2020-21/98	Party Name: RICHA GLOBAL EXPORTS Pvt. Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
	HQ File :01/84/050/00637/AM21	RLA File :05/24/040/00137/AM21	Lic.No. : 0510414510 Dated: 30.06.2020	
02	Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/04/Textiles/2021-22dated 8.04.2021, committee decided to approve the norms as under:			
Export item		Qty.	import item	Qty. Recommended


मनोज कुमार मीणा/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
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भारत सरकार/Govt. of India


Ladies Blouse (Style No. 3808) Made of 100% Viscose (Rayon) printed Woven Fabric, GSM 150 along with 100% Viscose (Rayon) printed Woven Fabric, GSM 150 +/- 10%	5030 (Nos.)	100% Viscose (Rayon) printed Woven Fabric, GSM 150 +/- 10%	11318 Sq. meter @ 2.25 Sq. mtrs./pc.
		100% Viscose (Rayon) printed Woven Fabric, GSM 150 +/- 10%	4024 Sq. meter @ 0.80 Sq. mtrs./pc.
Ladies Top (Style No. 2214U) Made of 100% Viscose (Rayon) printed Woven Fabric, GSM 150 +/- 10%	4030 (Nos.)	100% Viscose (Rayon) printed Woven Fabric, GSM 150 +/- 10%	12695 Sq. meter @ 3.15 Sq. mtrs./pc.
Ladies Dress (Style No. 3295U) Made of 100% Viscose (Rayon) printed Woven Fabric, GSM 150 +/- 10%	4160 (Nos.)	100% Viscose (Rayon) printed Woven Fabric, GSM 150 +/- 10%	19552 Sq. meter @ 4.70 Sq. mtrs./pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

03	Case No.: 03 NC-5/MEET/Jan/2020-21/98	Party Name: RICHA GLOBAL EXPORTS Pvt. Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
	HQ File :01/84/050/00642/AM21	RLA File :05/24/040/00153/AM2 1	Lic.No. :0510414544 Dated: 03.07.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/05/Textiles/2021-22dated 8.04.2021, committee decided to approve the norms as under:

Export item	Qty	Import item	Qty Recommended
Ladies Top (Style No. 3807) Made of 100% Viscose (Rayon) Dyed Woven Fabric, GSM 135 +/- 10%	3814 (Nos.)	100% Viscose (Rayon) Dyed Woven Fabric, GSM 135 +/- 10%	10298 Sq. meter @ 2.70 Sq. mtrs./pc.
Ladies Blouse (Style No. 2879) Made of 100% Viscose (Rayon) Dyed Woven Fabric, GSM 135 +/- 10%	2329 (Nos.)	100% Viscose (Rayon) Dyed Woven Fabric, GSM 135 +/- 10%	6055 Sq. meter @ 2.60 Sq. mtrs./pc.


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Ladies Dress (Style No. 3804) Made of 100% Viscose (Rayon) printed Woven Fabric, GSM 150 +/- 10%	2085 (Nos.)	100% Viscose (Rayon) printed Woven Fabric, GSM 150 +/- 10%	6047 Sq. meter @ 2.90 Sq. mtrs./pc.
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RA concerned may take necessary action subject to compliance of other usual conditions.

04	Case No.:04 NC-5/MEET/Jan/2020-21/98	Party Name: RICHA GLOBAL EXPORTS Pvt. Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
	HQ File :01/84/050/00643/AM21	RLA File :05/24/040/00154/AM21	Lic.No.:0510414545 Dated: 03.07.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/06/Textiles/2021-22dated 8.04.2021, committee decided to approve the norms as under:				
	Export item	Qty.	import item	Qty Recommended
	Ladies Tunic (Style No. 539508) Made of 97% Rayon, 3% Spandex Dyed Knitted Fabric, GSM 250+/- 10%	5150 (Nos.)	97% Rayon, 3% Spandex Dyed Knitted Fabric, GSM 250+/- 10%	10300 Sq. meter @ 2.00 Sq. mtrs./pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

05	Case No.:05 NC-5/MEET/Jan/2020-21/98	Party Name: RICHA GLOBAL EXPORTS Pvt. Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
	HQ File :01/84/050/00645/AM21	RLA File :05/24/040/00162/AM21	Lic.No.:0510414593 Dated: 09.07.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/09/Textiles/2021-22dated 8.04.2021, committee decided to approve the norms as under:				
	Export item	Qty.	import item	Qty Recommended
	Ladies Trouser (Style No. 491388, 491389, 491390, 513218) Made of 100% Cotton, Yarn Dyed Woven Fabric, GSM 155+/- 10%	7630 (Nos.)	100% Cotton, Yarn Dyed Woven Fabric, GSM 155 +/- 10%	19838 Sq. meter @ 2.60 Sq. mtrs./pc.
	Girls Skirt (Style No. AR260) Made of 98% Cotton, 2% Yarn Other fiber (metallic) yarn Dyed Woven Fabric, GSM 101+/-10%	780 (Nos.)	98% Cotton, 2% Yarn Other fiber (metallic) yarn Dyed Woven Fabric, GSM 101+/- 10%	975 Sq. meters @ 1.25 Sq. mtrs./pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

06	Case No.:06 NC-5/MEET/Jan/2020-21/98	Party Name: RICHA GLOBAL EXPORTS Pvt. Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
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HQ File :01/84/050/00621/AM21	RLA File :05/24/040/00116/AM21	Lic.No.: 0510414447 Dated: 19.06.2020
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the followings: 1. CAD, Image and Measurement Chart. 2. Complete two sets of application. Firm has submitted their reply and same has been sent to DCMSME for their comments. Therefore committee decided to wait for their comments The case stands deferred for re-listing.		

Case No.: 07 NC-5/MEET/Jan/2020-21/98	Party Name: RICHA GLOBAL EXPORTS Pvt. Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
HQ File :01/84/050/00622/AM21	RLA File :05/24/040/00118/AM21	Lic.No. : 0510414448 Dated: 19.06.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/07/Textiles/2021-22dated 8.04.2021, committee decided to approve the norms as under:			
07			
Export item	Qty.	import item	Qty Recommended
Ladies Jumpsuit (Style No. 538600, 544337, 544339)Made of 100% Tencel (Lyocell) Dyed Woven Fabric, GSM 166+/- 10%	7400 (Nos.)	100%Tencel (Lyocell) Dyed Woven Fabric, GSM 166+/- 10%	29600 Sq. meter @ 4.00 Sq. mtrs./pc.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.: 08 NC-5/MEET/Jan/2020-21/98	Party Name: RICHA GLOBAL EXPORTS Pvt. Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
HQ File :01/84/050/00623/AM21	RLA File :05/24/040/00119/AM21	Lic.No. :0510414449 Dated: 19.06.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/08/Textiles/2021-22dated 8.04.2021, committee decided to approve the norms as under:			
08			
Export item	Qty	import item	Qty Recommended
Ladies Blouse(Style No. WTP199821, WTP199822, WTP199823, WTP199824) Made of 77% Rayon, 23% Linen Yarn Dyed Woven Fabric, GSM 95+/- 10%	11010 (Nos.)	77% Rayon, 23% Linen Yarn Dyed Woven Fabric, GSM 95 +/- 10%	33030 Sq. meter @ 3.00 Sq. mtrs./pc.
RA concerned may take necessary action subject to compliance of other usual conditions.			

09	Case No.: 09 NC-5/MEET/Jan/2020-21/98	Party Name: RISHI TECHTEX LIMITED	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
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मनोज कुमार मीणा/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India

HQ File :01/84/050/00620/AM21	RLA File :03/95/040/00146/AM21	Lic.No.:0310836763 Dated: 19.06.2020		
Decision: Committee considered the case as per agenda along with other relevant papers and decided to approve the norms of above said Adv. Auth as under:				
Export item	Qty.	S. No.	Import item	Qty. Recommended
WARP KNIT FABRIC NET ((AGRO SHADE NET) = 500000 KGS)	5,00,000 Kgs.	1.	HDPE GRANULES	515000 Kgs.
		2.	U.V. MASTER BATCH	10000 Kgs
		3.	COLOR MASTER BATCH	10000 Kgs
		4.	HDPE GRANULES	Not Allowed
RA concerned may take necessary action subject to compliance of other usual conditions.				

10	Case No.:10 NC-5/MEET/Jan/2020-21/98	Party Name: ANISH (INDIA) EXPORTS	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File :01/84/050/00614/AM21	RLA File :05/23/040/00053/AM21	Lic.No.:0510414398 Dated: 15.06.2020	
	Decision: Committee considered the case as per agenda along with other relevant papers and decided to send a final reminder to the firm to furnish the followings: 1. CAD, Image. 2. Measurement Chart. The case stands deferred for re-listing.			

11	Case No.:11 NC-5/MEET/Jan/2020-21/98	Party Name: SILVER CREST CLOTHING (P) LTD	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File :01/84/050/00612/AM21	RLA File :07/24/040/00071/AM21	Lic.No.:0710116592 Dated: 11.06.2020	
	Decision: Committee considered the case as per agenda along with other relevant papers and decided to send a final reminder to the firm to furnish the followings: 1. CAD, Image and Measurement Chart. 2. Complete two sets of application. The case stands deferred for re-listing.			

12	Case No.:12 NC-5/MEET/Jan/2020- 21/98	Party Name: BHARTIYA INTERNATIONAL Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	File No.: HQRNORMAPPLY 00061948 AM21	RLA File. : 07AA04007060/AM21	Lic.No.: 0711000278 Dated: 13.01.2021	
	Decision: The Committee considered the case as per the agenda along with other relevant papers and noted that firm has not attached any documents on portal. Therefore committee decided to ask the firm to submit complete application and documents on the portal. The case stands deferred for re-listing.			



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Case No.:13 NC-5/MEET/Jan/2020-21/98	Party Name BHARTIYA INTERNATIONAL LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved								
HQ File : 01/84/050/00677/AM21	RLA File : 07/24/040/00127/AM21	Lic. No. 0710116893 Date : 17.08.2020									
<p>13 Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/10/Textiles/2021-22dated 09.04.2021, committee decided to approve the norms as under:</p> <table border="1"> <thead> <tr> <th>Export List</th> <th>Qty.</th> <th>import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>100% Shearling Women's Jacket (Style No. WL042T) made of dressed goat fur skins</td> <td>1600 (Nos.)</td> <td>Dressed goat fur Skins</td> <td>38560 Sq. Ft. @ 24.10 Sq. Ft./pc. (2.24 Sq. Mtr.)</td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>				Export List	Qty.	import item	Qty. Recommended	100% Shearling Women's Jacket (Style No. WL042T) made of dressed goat fur skins	1600 (Nos.)	Dressed goat fur Skins	38560 Sq. Ft. @ 24.10 Sq. Ft./pc. (2.24 Sq. Mtr.)
Export List	Qty.	import item	Qty. Recommended								
100% Shearling Women's Jacket (Style No. WL042T) made of dressed goat fur skins	1600 (Nos.)	Dressed goat fur Skins	38560 Sq. Ft. @ 24.10 Sq. Ft./pc. (2.24 Sq. Mtr.)								

Case No.:14 NC-5/MEET/Jan/2020-21/98	Party Name: BHARTIYA INTERNATIONAL LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved								
HQ File :01/84/050/00618/AM21	RLA File :07/24/040/00077/AM21	Lic.No. :0710116606 Dated: 16.06.2020									
<p>14 Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/11/Textiles/2021-22dated 09.04.2021, committee decided to approve the norms as under:</p> <table border="1"> <thead> <tr> <th>Details of Export List</th> <th>Qty</th> <th>Details of import item</th> <th>Qty Recommended</th> </tr> </thead> <tbody> <tr> <td>100% Shearling Womens Jacket (Style No. WJCB1402F) made of dressed sheep fur skins</td> <td>547 (Nos.)</td> <td>DRESSED SHEEP FUR SKINS</td> <td>13182.7 Sq. Ft.@ 24.00 Sq. Ft./pc. (2.23 Sq. mtr.)</td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>				Details of Export List	Qty	Details of import item	Qty Recommended	100% Shearling Womens Jacket (Style No. WJCB1402F) made of dressed sheep fur skins	547 (Nos.)	DRESSED SHEEP FUR SKINS	13182.7 Sq. Ft.@ 24.00 Sq. Ft./pc. (2.23 Sq. mtr.)
Details of Export List	Qty	Details of import item	Qty Recommended								
100% Shearling Womens Jacket (Style No. WJCB1402F) made of dressed sheep fur skins	547 (Nos.)	DRESSED SHEEP FUR SKINS	13182.7 Sq. Ft.@ 24.00 Sq. Ft./pc. (2.23 Sq. mtr.)								

Case No.:15 NC-5/MEET/Jan/2020-21/98	Party Name: BHARTIYA INTERNATIONAL Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
File No.: HQRNORMAPPLY 00039454/AM21	RLA File : 07AA04005383/AM21	Lic. No.: 0711000040 Dated: 16/12/2020	
<p>15 Decision: The Committee considered the case as per the agenda along with other relevant papers and noted that firm has not attached any documents on portal. Therefore committee decided to ask the firm to submit complete application, documents on the portal. The case stands deferred for re-listing.</p>			


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 उप निदेशक/Deputy Director
 विदेश व्यापार महानिदेशालय
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 वाणिज्य विभाग/Deptt. of Commerce
 भारत सरकार/Govt. of India

Case No.: 16 NC-5/MEET/Jan/2020-21/98	Party Name BHARTIYA INTERNATIONAL LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved												
HQ File : 01/84/050/00732/AM21/	RLA File : 07/24/040/00157/AM21/	Lic. No. 0710116981 Date: 09.09.2020													
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/12/Textiles/2021-22dated 09.04.2021, committee decided to approve the norms as under:															
16	<table border="1"> <thead> <tr> <th>Export item</th> <th>Qty.</th> <th>import item</th> <th>Qty Recommended</th> </tr> </thead> <tbody> <tr> <td>100% Shearling Women's Jacket (Style No. OR211A03) Made Of dressed sheep fur Skins</td> <td>241 (Nos.)</td> <td>DRESSED SHEEP FUR SKINS</td> <td>9158 Sq. Ft. @ 38.00 Sq. Ft./pc. (3.53 Sq. mtr.)</td> </tr> <tr> <td>100% Shearling Women's Vest (Style No. OR211A02) Made of dressed sheep fur skins</td> <td>382 (Nos.)</td> <td>DRESSED SHEEP FUR SKINS</td> <td>11403 Sq. Ft @ 29.85 Sq. Ft./pc. (2.77 Sq. mtr.)</td> </tr> </tbody> </table>			Export item	Qty.	import item	Qty Recommended	100% Shearling Women's Jacket (Style No. OR211A03) Made Of dressed sheep fur Skins	241 (Nos.)	DRESSED SHEEP FUR SKINS	9158 Sq. Ft. @ 38.00 Sq. Ft./pc. (3.53 Sq. mtr.)	100% Shearling Women's Vest (Style No. OR211A02) Made of dressed sheep fur skins	382 (Nos.)	DRESSED SHEEP FUR SKINS	11403 Sq. Ft @ 29.85 Sq. Ft./pc. (2.77 Sq. mtr.)
Export item	Qty.	import item	Qty Recommended												
100% Shearling Women's Jacket (Style No. OR211A03) Made Of dressed sheep fur Skins	241 (Nos.)	DRESSED SHEEP FUR SKINS	9158 Sq. Ft. @ 38.00 Sq. Ft./pc. (3.53 Sq. mtr.)												
100% Shearling Women's Vest (Style No. OR211A02) Made of dressed sheep fur skins	382 (Nos.)	DRESSED SHEEP FUR SKINS	11403 Sq. Ft @ 29.85 Sq. Ft./pc. (2.77 Sq. mtr.)												
RA concerned may take necessary action subject to compliance of other usual conditions.															

Case No.: 17 NC-5/MEET/Jan/2020-21/98	Party Name: BHARTIYA INTERNATIONAL LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved								
HQ File : 01/84/050/00611/AM21	RLA File : 07/24/040/00066/AM21	Lic. No.: 0710116582 Dated: 11.06.2020									
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/13/Textiles/2021-22dated 09.04.2021, committee decided to approve the norms as under:											
17	<table border="1"> <thead> <tr> <th>Export item</th> <th>Qty.</th> <th>import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>100% Shearling Womens Jacket (Style No. WJCB1402F) Made of dressed lamb fur skins</td> <td>586 (Nos.)</td> <td>DRESSED LAMB FUR SKINS</td> <td>30003 Sq. Ft @ 51.20 Sq. Ft./pc. (4.75 Sq. mtr.)</td> </tr> </tbody> </table>			Export item	Qty.	import item	Qty. Recommended	100% Shearling Womens Jacket (Style No. WJCB1402F) Made of dressed lamb fur skins	586 (Nos.)	DRESSED LAMB FUR SKINS	30003 Sq. Ft @ 51.20 Sq. Ft./pc. (4.75 Sq. mtr.)
Export item	Qty.	import item	Qty. Recommended								
100% Shearling Womens Jacket (Style No. WJCB1402F) Made of dressed lamb fur skins	586 (Nos.)	DRESSED LAMB FUR SKINS	30003 Sq. Ft @ 51.20 Sq. Ft./pc. (4.75 Sq. mtr.)								
RA concerned may take necessary action subject to compliance of other usual conditions.											

Case No.: 18 NC-5/MEET/Jan/2020-21/98	Party Name BHARTIYA INTERNATIONAL LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
HQ File : 01/84/050/00665/AM21	RLA File : 07/24/040/00112/AM21	Lic. No. 0710116811 Date : 29.07.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/14/Textiles/2021-22dated 09.04.2021, committee decided to approve the norms as under:			
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 मनोज कुमार मीना/MANOJ KUMAR MEENA
 उप निदेशक/Deputy Director
 विदेश व्यापार महाविदेशालय
 D.G.F.T.
 वाणिज्य विभाग/Deptt. of Commerce
 भारत सरकार/Govt. of India

Export item	Qty.	import item	Qty Recommended
100% Shearling Womens Jacket (Style No. VENESSA) Made Of dressed sheep fur Skins	50 (Nos.)	DRESSED SHEEP FUR SKINS	1850 Sq. Ft @ 37.00 Sq. Ft./pc. (3.43 Sq. mtr.)
100% Shearling Mens Jacket (Style No. HUNTER) Made of dressed sheep fur skins	80 (Nos.)	DRESSED SHEEP FUR SKINS	3849 Sq. Ft @ 48.12 Sq. Ft./pc. (4.47 Sq. mtr.)

RA concerned may take necessary action subject to compliance of other usual conditions.

19	Case No.:19 NC-5/MEET/Jan/2020- 21/98	Party Name: BHARTIYA INTERNATIONAL Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	File No. : HQRNORMAPPLY 00049776/AM21	RLA File :	Lic. No. : Dated:	

Decision: The Committee considered the case as per the agenda along with other relevant papers and noted that firm has not attached any documents on portal. Therefore committee decided to ask the firm to submit complete application, documents on the portal.
The case stands deferred for re-listing.

20	Case No.:20 NC-5/MEET/Jan/2020- 21/98	Party Name: SAMSONITE SOUTH ASIA PRIVATE LIMITED	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00457/AM20/	RLA File : 03/95/040/00989/AM20/	Lic. No.: 0310834002 Dated: 08.01.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm's representation has been sent to DPIIT. Committee decided to wait for their comments.
The case stands deferred for re-listing.

21	Case No.:21 NC-5/MEET/Jan/2020-21/98	Party Name SAMSONITE SOUTH ASIA PRIVATE Ltd.	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00465/AM20	RLA File : 03/95/040/01003/AM20	Lic. No. 0310834117 Date: 14.01.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and decided to send a final reminder to the firm to furnish the Complete two sets of application.
The case stands deferred for re-listing.



मनोज कुमार मीणा/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
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भारत सरकार/Govt. of India

22	Case No.: 22 NC-5/MEET/Jan/2020-21/98	Party Name CAMPARI EXPORTS PVT.LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved	
	HQ File : 01/84/050/00675/AM21	RLA File : 05/23/040/00131/AM21	Lic. No. 0510414897 Date : 17.08.2020		
	Decision: The Committee considered the case as per the agenda along with other relevant papers and decided to ratify the norms for above said adv. Auth as under:				
	S.N.	Export item	Qty.	Import Item	Qty. Recommended
	1.	BOYS SHIRT MADE OF 100% COTTON DENIM WOVEN YARN DYED FABRIC - GSM 125 +/- 10%(STYLE No. S21-BOY TOP 0046)	6596 Nos.	FABRIC 100% COTTON DENIM WOVEN YARN DYED FABRIC - GSM 125+/- 10%	11147 Sq. Mtr @1.69 Sq. Mtr/Pc
	2.	BABIES JUMP SUIT MADE OF 100% COTTON DENIM WOVEN YARN DYED FABRIC - GSM 125 +/- 10% (STYLE No. S21-BAB GIR-0048)	3470 Nos.	FABRIC 100% COTTON DENIM WOVEN YARN DYED FABRIC - GSM 125+/- 10%	5309 Sq. Mtr @1.53 Sq. Mtr/Pc
	3.	BABIES TOP MADE OF 100% COTTON DENIM WOVEN YARN DYED FABRIC - GSM 125 +/- 10% (STYLE No. S21-BAB GIR-0046)	3644 Nos.	FABRIC 100% COTTON DENIM WOVEN YARN DYED FABRIC - GSM 125+/- 10%	3207 Sq. Mtr @0.88 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.					

23	Case No.: 23 NC-5/MEET/Jan/2020-21/98	Party Name: CAMPARI EXPORTS PVT.LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00419/AM20/	RLA File : 05/23/040/00360/AM20/	Lic. No.: 0510412942 Dated: 17.12.2019	
	Decision: Committee considered the case as per agenda along with other relevant papers and decided to send a final reminder to the firm to furnish the followings: 1. CAD, Image and Measurement Chart. 2. Complete two sets of application. The case stands deferred for re-listing.			

24	Case No.: 24 NC-5/MEET/Jan/2020-21/98	Party Name: CAMPARI EXPORTS PVT.LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00610/AM21	RLA File : 05/23/040/00048/AM21	Lic. No.: 0510414382 Dated: 11.06.2020	
	Decision: Committee considered the case as per agenda along with other relevant papers and decided to send a final reminder to the firm to furnish the followings: 1. CAD, Image and Measurement Chart. 2. Complete two sets of application. The case stands deferred for re-listing.			

25	Case No.: 25 NC-5/MEET/Jan/2020-21/98	Party Name: S.B. INTERNATIONAL	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File :	RLA File :	Lic. No. 0610039617	

01/84/050/00749/AM21

06/24/040/00042/AM21

Date: 16.09.2020

Decision: The Committee considered the case as per the agenda along with other relevant papers and noted that case pertains to DPIIT. The committee decided to ask the firm to furnish the Complete two sets of hard copy of application.
The case stands deferred for re-listing

26	Case No.: 26 NC-5/MEET/Jan/2020-21/98	Party Name: S.B. INTERNATIONAL	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated : 15.02.2021	Status: Deferred
	HQ File : 01/84/050/00444/AM20	RLA File : 06/24/040/00080/AM20	Lic. No. : 0610039384 Dated: 02.01.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the hard copy of application by mail dated 20.04.2020. Committee went through the details submitted in this case and decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.				

27	Case No.: 27 NC-5/MEET/Jan/2020-21/98	Party Name: JNG FOOTSTEP Pvt. LIMITED	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated : 15.02.2021	Status: Deferred
	HQ File : 01/84/050/00748/AM21	RLA File : 05/23/040/00181/AM21	Lic. No. 0510415234 Date: 16.09.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the hard copy of application by mail dated 07.08.2020 and same has been sent to DPIIT by e-mail dated 01.04.2021. The Committee went through the details submitted in this case and decided to wait for their comments The case stands deferred for re-listing.				

28	Case No.: 28 NC-5/MEET/Jan/2020-21/98	Party Name: PIONEER EMBROIDERIES LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated : 15.02.2021	Status: Deferred
	HQ File : 01/84/050/00545/AM20	RLA File : 03/95/040/01147/AM20	Lic. No. 0310835205 Date: 04.03.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 29.09.2020 and same has been sent to DCMSME on dated 09.11.2020. The committee went through the details submitted in this case and decided to ask the firm to furnish the followings: 1. Width of the fabric. 2. Width of the embroidery pieces. The case stands deferred for re-listing				

29	Case No.: 29 NC-5/MEET/Jan/2020-21/98	Party Name: GLOVETECH SAFETY INDIA Pvt. Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated : 15.02.2021	Status: Approved
	HQ File :	RLA File :	Lic. No. 0310835194	

01/84/050/00543/AM20

03/94/040/01020/AM20

Date: 04.03.2020

Decision: The Committee considered the case as per the agenda along with other relevant papers and based on written comments of DPIIT file no P-47011/155/2020-TSW dated 16.12.2020, committee decided to approve the norms for above said adv. Auth as under:

Export List	Qty	import item	Qty Recommended
KNITTED GLOVE WITHLEATHER PALM STICED (105 GMS/PAIR) NET WT = 4.233 MTS)	40320 (Nos.)	SYNTHETIC YARN (POLYAMIDE)	4.445 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.: 30 NC-5/MEET/Jan/2020-21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated : 15.02.2021	Status: Approved
HQ File : 01/84/050/00318/AM20	RLA File : 07/24/040/00161/AM20	Lic. No. 0710115613 Date: 28.10.2019	

Decision: The Committee considered the case as per the agenda along with other relevant papers and based on written comments of DPIIT file no P-47011/79/2020-TSW dated 10.12.2020, committee decided to approve the norms for above said adv. Auth as under:

Taking cue from G-33, following norms are recommended:

Export Item Sl no-1 : Travelling Bag Backpack Quechua NH500 20L

Quantity : 20,700 Numbers

Sl. No.	Item Description	Fabric GSM	UOM	Qty. Recommended
1	100% Polyester PU Coated Fabric P/CD650D 69T 2TON WR PU1 58" (M0101282, M0103107, M0101601)	215 Gsm	SQM	Net content + 5 % wastage
2	100% Nylon PU coated fabric PA (600+200) D 131T DB WR PU2 57" (M0101065, M0101593, M0101602)	297 Gsm	SQM	Net content + 5 % wastage
3	100% Nylon PU Coated fabric triangle panel PA (600+200) D 131T DB WR PU2 57"	297 Gsm	SQM	Net content + 5 % wastage
4	100% Nylon PU Coated fabric with logo print PA (600+200) D 131T DB WR PU2 57"(X012155005016, X022271001001, X012144003016)	297 Gsm	SQM	Actual + 5 % wastage
5	100% Polyester PU Coated fabric P200D 116T WR PU1 58" (M0101594, M0101039)	98 Gsm	SQM	Actual + 5 % wastage
6	100% Polyester PU Coated fabric panel with logo printed P75D 185T WR PU2 59" (X012144004035)	75 Gsm	SQM	Actual + 5 % wastage

7	Synthetic Rubber Hypalon (M0100317)	--	SQM	Net to net
8	Flat Mesh Fabric 100G Hexagonal Mesh (M0101201, M0103088, M0101598)	100 Gsm	SQM	Actual + 5 % wastage
9	Air mesh fabric 200G air mesh (M0101207, M0103089, M0101600)	200 Gsm	SQM	Actual + 5 % wastage
10	Elastic Mesh Fabric 170G pinhole elastic mesh (M0101199, M0103140, M0101208)	170 Gsm	SQM	Actual + 5 % wastage
11	Non woven binding fabric 150G non woven (M0100002)	--	SQM	Actual + zero wastage
12	Zip Fastners 3# Plain Nylon Zipper (SBS) (M0200109)	--	MTR	Actual + 1% wastage
13	Zip Fastners 5# Plain Nylon Zipper (SBS) (M0200411, M0200038, M0200859, M0200415)	--	MTR	Actual + 1% wastage
14	Zip Fastners 8# Plain Nylon Zipper (SBS) (M0200096, M0200860, M0200412)	--	MTR	Actual + 1% wastage
15	Webbing Fabric 10mm Width in running linear meter Double lockstitch fine waving webbing (M0400115)	--	MTR	Net to net
16	Webbing Fabric 20mm Width in running linear meter Double lockstitch fine waving webbing (M0400836, M0401612, M0400842)	--	MTR	Net to net
17	Elastic Rope 2.5mm Width in runner linear meter M0400905, M0400907	--	MTR	Net to net
18	Elastic rope 3.0mm Width in running linear meter M0400909	--	MTR	Net to net
19	Webbing Fabric 20mm Width in runner linear meter Elastic webbing (M0400900, M0401623, M0401112)	--	MTR	Net to net
20	Polypropylene Rope 3mm Width in running linear meter PP Cord (M0400883, M0402220, M0400887)	--	MTR	Net to net
21	Slider Fastners and parts (2 Nos per export item) 3# slider + long puller SBS (M0300062)	--	NOS	Net to net
22	Slider Fastners and parts (1 No per export item) 5# slider SBS (M0300736, M0300734)	--	NOS	Net to net
23	Slider Fastners and parts (1 No per export item) 5# Reverse slider SBS (M0300737,	--	NOS	Net to net

	M0300765)			
24	Slide Fastners and parts (4 Nos per export item) 8# Slider SBS (M0300738, M0300735)	--	NOS	Net to net
25	Metal Eyelet (1 No per export item) Metal eyelet (include plastic gasket) (M0500818)	--	NOS	Net to net
26	Woven fabric of other textile material Bandlet Thicker (M0401325, M0402221, M0401302)	--	MTR	Net to net
27	EVA (1 No per export item) 10mm hole EVA left pad (M0101720)	--	NOS	Net to net
28	EVA (1 No per export item) 10mm hole EVA right pad (M0101721)	--	NOS	Net to net
29	Plastic Polyethylene Board (1 No per export item) 1.5mm PE Board pack panel inside (M0600402)	--	NOS	Net to net
30	Elastic Binding 22mm Width in running linear meter Folded elastic binding (M0400914, M0402222, M0400916)	--	MTR	Net to net
31	Elastic Binding 25mm Width in running linear meter Folded elastic binding (M0401303)	--	MTR	Net to net
32	Binding Tape 22mm width in running linear meter Twill binding (HD) (M0400876, M0402223, M0401114)	--	MTR	Net to net
33	Binding Tape 22mm width in running linear meter 600D binding (M0400204)	--	MTR	Net to net
34	Binding Tape 25mm width in running linear meter 600D binding (M0400147)	--	MTR	Net to net
35	Plastic Buckle (2 Nos per export item) 20mm plastic male buckle UTX (M0500776, M0501730, M0500961)	--	NOS	Net to net
36	Plastic Buckle (2 Nos per export item) 20mm plastic female buckle UTX (M0500784, M0501731, M0500962)	--	NOS	Net to net
37	Plastic Buckle (3 Nos per export item) 20mm plastic adjuster UTX (M0500794, M0501732, M0500963)	--	NOS	Net to net
38	Plastic Buckle (5 Nos per export item) 10mm plastic hook (UTX) (M0500964)	--	NOS	Net to net
39	Plastic Buckle (2 Nos per export item) Plastic rope buckle (M0500808, M0501733,	--	NOS	Net to net

	M0500965)			
40	Rubber emboss logo (1 No per export item) M0600480	--	NOS	Net to net
41	Woven label (1 No per export item) Rain Cover woven label (M0600588)	--	NOS	Net to net
42	Woven label (1 No per export item) Water drop woven label (M0600589)	--	NOS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:31 NC-5/MEET/Jan/2020-21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
HQ File : 01/84/050/00319/AM20	RLA File : 07/24/040/00159/AM20	Lic. No. 0710115614 Date: 28.10.2019	

Decision: The Committee considered the case as per the agenda along with other relevant papers and based on written comments of DPIIT file no P-47011/79/2020-TSW dated 10.12.2020, committee decided to approve the norms for above said adv. Auth as under:

Taking cue from G-33, following norms are recommended:

Export Item S. No-1 : Backpack NH100 10L Quechua

Quantity : 50,000 Numbers

S. No.	Item Description	Fabric GSM	UOM	Qty. Recommended
1	100% Polyester PU Coated Fabric P600D DTY 72T WR PU1 (M0101296 and M0102297)	220 Gsm	SQM	Actual + 5 % wastage
2	100% Polyester PU Coated lining fabric P150D FDY 135T WR PU1 58" (M0101241)	102 Gsm	SQM	Actual + 5 % wastage
3	Zip Fastner 5# Plain Nylon Zipper (SBS) (M0200768 and M0200487)	--	MTR	Actual + 1 % wastage
4	Slide Fastners and Parts 5# Slider SBS (2 nos per export item) (M0301162)	--	NOS	Net to net
5	Slide Fastners and Parts 5# Reverse Slider SBS (1 no per export item) (M0301163)	--	NOS	Net to net
6	Webbing Fabric 20mm Width in running linear meter Double lockstitch fine waving webbing (M0400836)	--	MTR	Net to net

7	Polypropylene Rope 2.50mm Width in running linear meter PP Cord (M0401976)	--	MTR	Net to net
8	Heat Transfer Sticker Quechua (2681289) - 1 No per export item (M0604457)	--	NOS	Net to net
9	Webbing Fabric 10mm Width in running linear meter Double lockstitch fine waving webbing (M0401967)	--	MTR	Net to net
10	Binding Tape 22mm Width in running linear meter 600D binding tape (M0401744)	--	MTR	Net to net
11	Binding Tape 22mm Width in running linear meter 600D binding tape (M0400204)	--	MTR	Net to net
12	Plastic Buckle 2 Nos per export item 20mm plastic adjuster (UTX) (M0501621)	--	NOS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.: 32 NC-5/MEET/Jan/2020-21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Approved
HQ File : 01/84/050/00537/AM20	RLA File : 07/24/040/00285/AM20	Lic. No. 0710116189 Date: 02.03.2020	

Decision: The Committee considered the case as per the agenda along with other relevant papers and based on written comments of DPIIT file no P-47011/79/2020-TSW dated 05.04.2021, committee decided to approve the norms for above said adv. Auth as under:

Taking cue from SION G-33 and information furnished by the firm, following norms are recommended :

32 **Export Item (SI no 1) :** Travel Bag - Back pack (Dell Essential Sleev 15)
Quantity : 15,000 Numbers

Import items recommended:

Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended
1	Pile fabric (Lycra Velvet fabric) Lycra paste SBR& Velvet 3mm WR	610 GSM	SQM	Actual + 1% wastage
2	Pile fabric (Lycra Velvet fabric) Lycra paste SBR & velvet 3mm WR	766 GSM	SQM	Actual + 1% wastage



मनोज कुमार मीणा/MANOJ KUMAR MEENA
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3	Warp Pile fabric Uncut (Velvet fabric) 130g Velvet (reverse)	130 GSM	SQM	Actual + 1% wastage
4	Zip fastner (in running linear meter) 5# Nylon twill zipper	--	MTR	Net content + 1% wastage
5	Slide fastner& parts (2 No per export item) 5# reverse slider+logo puller	--	NOS	Net to net
6	Labels of textile materials (1 No per export item) Sewing label (Dell Essential sleeve 15 1271N)	--	NOS	Net to net
7	Paper Card Board (1 No per export item) Bellyband card (1271N)	--	NOS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

33	Case No.: 33 NC-5/MEET/Jan/2020- 21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00754/AM21	RLA File : 07/24/040/00206/AM19	Lic. No. 0710114206 Date: 30.11.2018	
Decision: The Committee considered the case as per the agenda and noted that firm's application has been sent to DPIIT vide email dated 01.04.2021. Therefore committee decided to wait for their comments. The case stands deferred for re-listing.				

34	Case No.: 34 NC-5/MEET/Jan/2020-21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Approved
	HQ File : 01/84/050/00538/AM20	RLA File : 07/24/040/00286/AM20	Lic. No. 0710116190 Date: 02.03.2020	


मनोज कुमार मीणा/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
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भारत सरकार/Govt. of India

Decision: The Committee considered the case as per the agenda along with other relevant papers and based on written comments of DPIIT file no P-47011/79/2020-TSW dated 09.04.2021, committee decided to approve the norms for above said adv. Auth as under:

Taking cue from G-33, the following norms are recommended:


Export Item SI no-1 : Travel Bag – Back Pack (Dell Essential 3.0 BC 15) Quantity
: 10,000 Numbers

Import items recommended:

S. No.	Item Description	Fabric GSM	UOM	Quantity recommended:
1	100% Polyester PU Coated fabric 200D Dobby 240x180D 115T WR PU2 (Logo Print)	140 GSM	SQM	Actual + 1 % wastage
2	100% Polyester PU coated Fabric 200D Dobby 240x180D 115T WR PU2 (Main fabric)	140 GSM	SQM	Actual + 1 % wastage
3	100% Polyester PVC coated fabric 840D/PVC WR	440 GSM	SQM	Actual + 1 % wastage
4	100% Polyester PVB Coated Fabric 600D 74T RPVB WR	200 GSM	SQM	Actual + 1 % wastage
5	100% Polyester PU coated fabric 210D HD PU (Lining fabric)	80 GSM	SQM	Actual + 1 % wastage
6	100% Polyester PU Coated fabric 210HD PU (Lining Fabric)	80 GSM	SQM	Actual + 1 % wastage
7	Webbing woven fabric 38mm width in running linear meter 38mm Twil webbing	--	MTR	Actual + 1% wastage
8	Narrow woven fabrics of Manmade fibre for Binding 25mm width in running linear meter 25mm 300D Binding Tape	--	MTR	Actual + 1% wastage
9	Relevant Zip Fastner (in running linear meter) 5# Nylon zipper	--	MTR	Actual + 1% wastage
10	Relevant Plastic hook (1 Nos per export item) Plastic rectangle Buckle	--	NOS	Net to net
11	Relevant Plastic hook (1 Nos per export item) 38mm Triglode buckle	--	NOS	Net to net
12	Relevant Slide fastner& parts (3 Nos per export item) 5# reverse slider + Long puller	--	NOS	Net to net
28	Labels of Textile materialks (1 No per export item) Sewing Label	--	NOS	Net to net
29	Paper tag (Printed) (1 No per export item) Hangtag	--	NOS	Net to net
30	Paper label (Printed) (1 No per export item) Type V sticker	--	NOS	Net to net
31	Paper Label (Printed) (1 No per export item) Combine Sticker	--	NOS	Net to net
32	Paper Label (printed) (1No per carton containing 10 nos. of export item) Type J sticker	--	NOS	Net to net

Export Item SI no-2 : Travel Bag – Back Pack (Dell Essential 3.0 BP 15)
Quantity : 10,000 Numbers

ImpSI. No.	Item Description	Fabric GSM	UOM	Quantity recommended
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2	100% Polyester PU coated Fabric 200D Dobby 240x180D 115T WR PU2 (Main fabric)	140 GSM	SQM	Actual + 1 % wastage
3	100% Polyester PVC coated fabric 840D/PVC WR	438 GSM	SQM	Actual + 1 % wastage
4	100% Polyester PVB Coated Fabric 600D 74T RPVB WR	200 GSM	SQM	Actual + 1 % wastage
5	100% Polyester PU coated fabric 210D HD PU (Lining fabric)	80 GSM	SQM	Actual + 1 % wastage
6	100% Polyester PU Coated fabric 210HD PU (Lining Fabric)	80 GSM	SQM	Actual + 1 % wastage
8	Narrow woven fabrics of Manmade fibre for Binding 25mm width in running linear meter 25mm 300D Binding Tape	--	MTR	Net + 1% wastage
12	Slide fastner & parts (3 Nos per export item) 5# reverse slider + Long puller	--	NOS	Net to net
13	Mesh Fabric 230g Air mesh used in Back panel	230 GSM	SQM	Net content + 1 % wastage
14	Mesh Fabric 230g Air mesh used in shoulder bottom	230 GSM	SQM	Net content + 1 % wastage
15	Mesh Fabric 120g Diamond mesh	120 GSM	SQM	Net content + 1 % wastage
16	Narrow Woven fabrics of manmade fibre for Binding 22mm width in running linear meter 22mm Twill binding tape	--	MTR	Net+ 1% wastage
17	Narrow Woven fabrics of Manmade fibre for Binding 22mm width in running linear meter 22mm 300D Binding tape	--	MTR	Net + 1% wastage
18	Zip fastner (in running linear meter) 5# Nylon Zipper	--	MTR	Net + 1% wastage
19	Plastic Buckle (2 Nos per export item) 20mm plastic adjuster buckle	--	NOS	Net to net
20	EVA EVA 5mm	--	SQM	Net to net
21	Webbing Woven fabric 32mm width in running linear meter 32mm Twill tubular webbing	--	MTR	Actual + 1% wastage
22	Webbing Woven fabric 20mm width in running linear meter 20mm Fine wave webbing	--	MTR	Actual + 1% wastage
23	Webbing woven fabric 38mm width in running linear meter 38mm Fine wave webbing	--	MTR	Actual + 1% wastage
24	Narrow Woven fabrics of Manmade fibre for elastic Binding (22mm width in running linear meter) 22mm Folded ealstic Binding	--	MTR	Actual + 1% wastage
25	Velcro Loop (38mm Velcro loop in running linear meter) 38mm Velcro loop	--	MTR	Net to net
26	Velcro hook (38mm Velcro hook in running linear meter) 38mm Velcro hook	--	MTR	Net to net

27	Zip Fastner (in running linear meter) 5# Nylon Zipper	--	MTR	Net + 1% wastage
28	Labels of Textile materials (1 No per export item) Sewing Label	--	NOS	Net to net
29	Paper tag (Printed) (1 No per export item) Hangtag	--	NOS	Net to net
30	Paper label (Printed) (1 No per export item) Type V sticker	--	NOS	Net to net
31	Paper Label (Printed) (1 No per export item) Combine Sticker	--	NOS	Net to net
32	Paper Label (printed) (1No per carton containing 10 nos. of export item) Type J sticker	--	NOS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:35 NC-5/MEET/Jan/2020-21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Approved
HQ File : 01/84/050/00755/AM21	RLA File : 07/24/040/00024/AM20	Lic. No. 0710114991 Date: 30.05.2019	

Decision: The Committee considered the case as per the agenda along with other relevant papers and based on written comments of DPIIT file no P-47011/79/2020-TSW dated 09.04.2021, committee decided to approve the norms for above said adv. Auth as under:

Taking cue from SION G-33 and information furnished by the firm, following norms are recommended :

Export Item Sl no-1 : Travel Bag (Dell Essential 3.0 Backpack Bag)
Quantity : 32,000 Numbers

Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended
1	100% POLYESTER FABRIC (200D DOBBY 240x180D 115T WR PU2)	140 GSM	SQM	Actual + 1 % wastage
2	100% POLYESTER FABRIC (840D/PVC)	438 GSM	SQM	Actual + 1 % wastage
3	100% POLYESTER FABRIC (600D 74T RPVB WR)	200 GSM	SQM	Actual + 1 % wastage
4	100% POLYESTER PU COATED LINING (210D HD PU) (Fabric)	80 GSM	SQM	Actual + 1 % wastage
5	100% polyester AIR MESH 230G (Fabric)	230 GSM	KGS	Actual + 1 % wastage
6	100% polyester DIAMOND MESH 120G (Fabric)	120 GSM	KGS	Actual + 1 % wastage


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7	100% polypropylene WEBBING (32MM TWILL TUBULAR WEBBING)	--	KGS	Actual + 1% wastage
8	100% polypropylene WEBBING (20MM FINE WAVE WEBBING)	--	KGS	Actual + 1% wastage
9	100% polypropylene WEBBING (38MM FINE WAVE WEBBING)	--	KGS	Actual + 1% wastage
10	100% polypropylene BINDING TAPE (22MM TWILL BINDING TAPE)	--	KGS	Net+ 1% wastage
11	100% polypropylene BINDING TAPE (25MM 300D)	--	KGS	Net+ 1% wastage
12	100% polypropylene BINDING TAPE (22MM 300D)	--	KGS	Net+ 1% wastage
13	100% polyester ELASTIC BINDING (22MM FOLDED ELASTIC BINDING)	--	KGS	Net+ 1% wastage
14	100% polyester VELCRO LOOP (38MM)	--	KGS	Net to net
15	100% polyester VELCRO HOOK (38MM)	--	KGS	Net to net
16	ZIPPER (5# NYLON ZIPPER 36MM)	--	KGS	Net+ 1% wastage
17	ZIPPER (5# NYLON ZIPPER 32MM)	--	KGS	Net+ 1% wastage
18	Plastic BUCKLE (20MM PLASTIC ADJUSTER BUCKLE)	--	KGS	Net to net
19	REVERSE SLIDER (5# REVERSE SLIDER + LONG PULLER)	--	KGS	Net to net
20	SEWING LABLE	--	KGS	Net to net
21	HANG TAG (Relevant)	--	KGS	Net to net
22	AUTHENTICATION STICKER	--	KGS	Net to net

Export Item S. no-2 : Travel Bag (Dell Essential 3.0 Briefcase)

Quantity : 8,000 Numbers

Sl. No.	Item Description	Fabric GSM	UOM	Quantity required including wastage
1	100% POLYESTER FABRIC (200D DOBBY 240x180D 115T WR PU2)	140 GSM	SQM	Actual + 1 % wastage
2	100% POLYESTER FABRIC (840D/PVC)	438 GSM	SQM	Actual + 1 % wastage
3	100% POLYESTER FABRIC (600D 74T RPVB WR)	200 GSM	SQM	Actual + 1 % wastage



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4	100% POLYESTER PU COATED LINING (210D HD PU) (Fabric)	80 GSM	SQM	Actual + 1 % wastage
19	REVERSE SLIDER (5# REVERSE SLIDER + LONG PULLER)	--	KGS	Net + 1% wastage
20	SEWING LABLE (Relevant)	--	KGS	Net to net
21	HANG TAG (Relevant)	--	KGS	Net to net
22	AUTHENTICATION STICKER	--	KGS	Net to net
23	100% POLYPROPYLENE TWILL WEBBING (38MM TWILL WEBBING)	--	KGS	Actual + 1% wastage
24	100% POLYPROPYLENE BINDING TAPE (25MM 300 BINDING TAPE)	--	KGS	Net + 1% wastage
25	NYLON ZIPPER (5# NYLON ZIPPER)	--	KGS	Net + 1% wastage
26	PLASTIC RECTANGLE BUCKLE (Relevant)	--	KGS	Net to net
27	PLASTIC TRIGLIDE BUCKLE (38MM) (Relevant)	--	KGS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

36	Case No.: 36 NC-5/MEET/Jan/2020-21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00349/AM20	RLA File : 07/24/040/00172/AM20	Lic. No. 0710115670 Date: 13.11.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 26.09.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing.				

37	Case No.: 37 NC-5/MEET/Jan/2020-21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00540/AM20	RLA File : 07/24/040/00284/AM20	Lic. No. 0710116192 Date: 02.03.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 01.10.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing.				


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38	Case No.: 38 NC-5/MEET/Jan/2020-21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00350/AM20	RLA File : 07/24/040/00173/AM20	Lic. No. 0710115671 Date: 13.11.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 26.09.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing				

39	Case No.: 39 NC-5/MEET/Jan/2020-21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00452/AM20	RLA File : 07/24/040/00228/AM20	Lic. No.: 0710115996 Dated: 07.01.2020	
Decision: The Committee considered the case as per the agenda and noted that a copy of application/reply was sent to DPIIT on 14.04.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred for re-listing				

40	Case No.: 40 NC-5/MEET/Jan/2020-21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00397/AM20	RLA File : 07/24/040/00204/AM20	Lic. No. 0710115827 Date: 09.12.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 22.06.2019 followed by reminders on 28.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm to furnish the following: <ol style="list-style-type: none"> 1. Net import content in the Export product indicating number of accessories in each of Export item. 2. Complete calculation for requirement of each input for manufacturing the Export item. 3. Details of application/ function of component in the Export item. 4. Complete set of application. The case stands deferred for re-listing.				

41	Case No.: 41 NC-5/MEET/Jan/2020-21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred and Re- indexed
	HQ File : 01/84/050/00649/AM21/	RLA File : 07/24/040/00108/AM21	Lic. No. 0710116748 Date: 14.07.2020	
Decision: The Committee considered the case as per the agenda along with other relevant papers and decided to send a final reminder to the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing				

Case No.: 42 NC-5/MEET/Jan/2020-21/98	Party Name: KORRUN INDIA PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated : 15.02.2021	Status: Approved
HQ File : 01/84/050/00317/AM20	RLA File : 07/24/040/00160/AM20	Lic. No. 0710115612 Date: 28.10.2019	

Decision: The Committee considered the case as per the agenda along with other relevant papers and based on written comments of DPIIT file no P-47011/79/2020-TSW dated 10.12.2020, committee decided to approve the norms for above said adv. Auth as under:

Taking cue from G-33, following norms are recommended:.

Export Item SI no-1 : Quechua Raincover for Backpack 20/35L Decathlon
Quantity : 62,278 Numbers

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Sl. No.	Item Description	Fabric GSM	UOM	Qty. Recommended
1	100% Nylon PU Coated Fabric panel with logo printed PA70D 190T WR PU2 1500mm (NAW) 58" (X012081001001)	76 Gsm	SQM	Actual + 5 % wastage
2	100% Nylon PU Coated Fabric pocket panel with logo printed PA70D 190T WR PU2 1500mm (NAW) 58" (X012081001002)	72 Gsm	SQM	Actual + 5 % wastage
3	100% Nylon PU Coated Fabric pocket panel PA70D 190T WR PU2 1500mm (NAW) 58"	69 Gsm	SQM	Actual + 5 % wastage
4	100% Nylon PU Coated Fabric panel PA70D 190T WR PU2 1500mm (NAW) 58" (M0100656)	69 Gsm	SQM	Actual + 5 % wastage
5	Elastic Rope 3mm Width in running linear meter M0400525	--	MTR	Net to net
6	Plastic Polyethylene Board 1 No per export item 1.0mm PE Board (M0600139)	--	NOS	Net to net
7	Elastic Binding 25mm Width in running linear meter Folded Elastic binding (M0400292)	--	MTR	Net to net
8	Plastic Buckle 2 Nos per export item Plastic hook buckle (M0500964)	--	NOS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

43	Case No.: 43 NC-5/MEET/Jan/2020-21/98	Party Name PINNACLE CLOTHING COMPANY	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated : 15.02.2021	Status: Deferred and Re-indexed
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HQ File : 01/84/050/00467/AM20/	RLA File : 05/24/040/00659/AM20/	Lic. No. 0510413334 Date: 15.01.2020
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the application copy. Committee observed that attached copy of CAD of export item is not proper. Therefore decided to send a final reminder to the firm to furnish the proper CAD. The case stands deferred for re-listing.		

Case No.: 44 NC-5/MEET/Jan/2020-21/98	Party Name PINNACLE CLOTHING COMPANY	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred and Re- indexed
HQ File : 01/84/050/00468/AM20/	RLA File : 05/24/040/00660/AM20/	Lic. No. 0510413335 Date: 15.01.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the application copy. Committee observed that attached copy of CAD of export item is not proper. Therefore decided to send a final reminder to the firm to furnish the proper CAD. The case stands deferred for re-listing.			

Case No.: 45 NC-5/MEET/Jan/2020-21/98	Party Name PINNACLE CLOTHING COMPANY	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
HQ File : 01/84/050/00441/AM20/	RLA File : 05/24/040/00612/AM20/	Lic. No.: 0510413167 Dated: 01.01.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to approved the norms for above said adv. Auth as under:			
Export item	Qty.	Import item	Qty. Recommended
GIRLS SHORT MADE WITH 100% VISCOSE WOVEN SOLID DYED FABRIC GSM 120+-10%	57500 Nos.	100% VISCOSE WOVEN SOLID DYED FABRIC GSM 120+-10%	100625 Sq. Mtr. @ 1.75 Sq. Mtr/Pc.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.: 46 NC-5/MEET/Jan/2020- 21/98	Party Name PINNACLE CLOTHING COMPANY	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
HQ File : 01/84/050/00442/AM20/	RLA File : 05/24/040/00613/AM20/	Lic. No.: 0510413169 Dated: 01.01.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the application copy. Committee observed that attached copy of CAD of export item is not proper. Therefore decided to send a final reminder to the firm to furnish the proper CAD. The case stands deferred for re-listing.			

Case No.: 47 NC-5/MEET/Jan/2020- 21/98	Party Name PINNACLE CLOTHING COMPANY	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Rejected
HQ File : 01/84/050/00443/AM20/	RLA File : 05/24/040/00610/AM20/	Lic. No.: 0510413170 Dated: 01.01.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that			


firm was asked to furnish the CAD, Image and Measurement Chart. The Committee observed that attached copy of CAD of export item is not proper and decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

48	Case No.: 48 NC-5/MEET/Jan/2020-21/98	Party Name PINNACLE CLOTHING COMPANY	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated : 15.02.2021	Status: Rejected
	HQ File :01/84/050/00453/AM20/	RLA File :05/24/040/00632/AM20/	Lic. No.:0510413232 Dated: 07.01.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the CAD, Image and Measurement Chart. The Committee observed that attached copy of CAD of export item is not proper and decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

49	Case No.: 49 NC-5/MEET/Jan/2020-21/98	Party Name PINNACLE CLOTHING COMPANY	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated : 15.02.2021	Status: Rejected
	HQ File : 01/84/050/00454/AM20/	RLA File : 05/24/040/00630/AM20/	Lic. No.: 0510413234 Dated: 07.01.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the CAD, Image and Measurement Chart. The Committee observed that attached copy of CAD of export item is not proper and decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

50	Case No.: 50 NC-5/MEET/Jan/2020-21/98	Party Name PINNACLE CLOTHING COMPANY	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated : 15.02.2021	Status: Rejected
	HQ File : 01/84/050/00455/AM20/	RLA File : 05/24/040/00631/AM20/	Lic. No. : 0510413235 Dated: 07.01.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the CAD, Image and Measurement Chart. The Committee observed that attached copy of CAD of export item is not proper and decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

51	Case No.: 51 NC-5/MEET/Jan/2020-21/98	Party Name: HINDUSTAN APPAREL INDUSTRIES	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated : 15.02.2021	Status: Approved
	HQ File : 01/84/050/00627/AM21/	RLA File : 03/94/040/00188/AM21/	Lic. No.: 0310836801 Dated: 23.06.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/01/Textiles/2021-22dated 08.04.2021, committee decided to approve the norms as under:				
Details of Export List		Qty	Details of import item	Qty Recommended



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Unisex BIB Aprons (Style No. 74845) Made from 65% polyester 35% cotton woven twill Weave Fabrics GSM : 230 +/- 10%	52000 (Nos.)	65% polyester 35% cotton woven twill Weave Fabrics GSM :230 +/- 10%	34944 Sq. meters @ 0.67 Sq. mtrs./pc
Unisex Waist Aprons (Style No. APPLE014) Made from 65% polyester 35% cotton woven twill Weave Fabrics GSM :193 +/- 10%	50000 (Nos.)	65% polyester 35% cotton woven twill Weave Fabrics GSM :193 +/- 10%	26500 Sq. meters @ 0.53 Sq. mtrs./pc
Unisex Waist Aprons (Style No. APPLE014) Made from 65% polyester 35% cotton woven twill Weave Fabrics GSM :246 +/- 10%	75000 (Nos.)	65% polyester 35% cotton woven twill Weave Fabrics GSM :246 +/- 10%	39750 Sq. meters @ 0.53 Sq. mtrs./pc
Unisex BIB Aprons (Style No. 74845) Made from 65% polyester 35% cotton woven twill Weave Fabrics GSM :230 +/- 10%	100000 (Nos.)	65% polyester 35% cotton woven twill Weave Fabrics GSM :230 +/- 10%	67200 Sq. meters @ 0.67 Sq. mtrs./pc

RA concerned may take necessary action subject to compliance of other usual conditions.

52	Case No.: 52 NC-5/MEET/Jan/2020-21/98	Party Name HINDUSTAN APPAREL INDUSTRIES	Meeting No : NC- 5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00702/AM21/	RLA File : 03/94/040/00368/AM21/	Lic. No. 0310837964 Date : 28.08.2020	
Decision: The Committee considered the case as per the agenda and noted that firm's copy of application has been sent to DCMSME. The committee went through the details submitted in this case decided to wait for their comments. The case stands deferred for re-listing.				

53	Case No.: 53 NC-5/MEET/Jan/2020- 21/98	Party Name: HINDUSTAN APPAREL INDUSTRIES	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Approved
	HQ File : 01/84/050/00440/AM20/	RLA File : 03/94/040/00779/AM20/	Lic. No.: 0310833784 Dated: 30.12.2019	
Decision: Committee considered the case as per agenda along with other relevant papers and went				


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through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/15/Textiles/2021-22dated 12.04.2021, committee decided to approve the norms as under

Details of Export List	Qty	Details of import item	Qty Recommended
Patient Hospital Gown Made from 55% polyester 45% cotton woven twill Weave Fabrics GSM :152 +/- 10%	207072 (Nos.)	55% polyester 45% cotton woven twill Weave Fabrics GSM :152 +/- 10%	530105 Sq. meters @ 2.56 Sq. mtrs./pc
		Stainless Steel Snap Fasteners	Net to net
Unisex BIB Aprons Made from 65% polyester 35% cotton woven twill Weave Fabrics GSM :240 +/- 10%	50000 (Nos.)	65% polyester 35% cotton woven twill Weave Fabrics GSM :240 +/- 10%	72585 Sq. meters @ 0.96 Sq. mtrs./pc
		Woven tapes	500 Kgs. @ 6.6gms. /pc
Unisex Waist Aprons Made from 65% polyester 35% cotton woven twill Weave Fabrics GSM :193 +/- 10%	70000 (Nos.)	65% polyester 35% cotton woven twill Weave Fabrics GSM :193 +/- 10%	37636 Sq. meters @ 0.52 Sq. mtrs./pc
		Woven tapes	500 Kgs. @ 7gms. /pc
Unisex Waist Aprons Made from 100% polyester twill Weave Woven Fabrics GSM :230 +/- 10%	25000 (Nos.)	100% polyester twill Weave Woven Fabrics GSM :230 +/- 10%	26800 Sq. meters @1.07 Sq. mtrs./pc
		Woven tapes	500 Kgs. @ 20.00gms. /pc
Children Patient Hospital Gown Made from 100% polyester Printed woven Fabric Weave Fabrics GSM :185 +/- 10%	30000 (Nos.)	100% polyester Printed woven Fabric Weave Fabrics GSM :185 +/- 10%	32260 Sq. meters @1.07 Sq. mtrs./pc
		Woven tapes	500 Kgs. @ 16.66gms. /pc

RA concerned may take necessary action subject to compliance of other usual conditions.

54	Case No.:54 NC-5/MEET/Jan/2020- 21/98	Party Name: HINDUSTAN APPAREL INDUSTRIES	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Approved
	HQ File : 01/84/050/00511/AM20/	RLA File : 03/94/040/00954/AM20/	Lic. No. 0310834792 Date: 11.02.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME UO no 37(5)/02/Textiles/2021-22dated 08.04.2021, committee decided to approve the norms as under:				


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Details of Export List	Qty	Details of import item	Qty Recommended
Unisex BIB Aprons (Style No. 74845) Made from 65% polyester 35% cotton woven twill Weave Fabrics GSM :240 +/- 10%	87500 (Nos.)	65% polyester 35% cotton woven twill Weave Fabrics GSM :240 +/- 10%	58800 Sq. meters @0.67Sq. mtrs./pc
		Woven Tapes	1000 Kgs. @11.40gms./pc
Unisex Waist Aprons (Style No. APPLE014) Made from 65% polyester 35% cotton woven twill Weave Fabrics GSM :193 +/- 10%	50000 (Nos.)	65% polyester 35% cotton woven twill Weave Fabrics GSM :193 +/- 10%	26500 Sq. meters @ 0.53 Sq. mtrs./pc
		Woven Tapes	1000 Kgs. @ 20gms./pc
Unisex Waist Aprons (Style No. APPLE014) Made from 65% polyester 35% cotton woven twill Weave Fabrics GSM :246 +/- 10%	50000 (Nos.)	65% polyester 35% cotton woven twill Weave Fabrics GSM :246 +/- 10%	26500 Sq. meters @ 0.53 Sq. mtrs./pc
		Woven Tapes	1000 Kgs. @ 20gms./pc
Unisex BIB Aprons (Style No. 74845) Made from 65% polyester 35% cotton woven twill Weave Fabrics GSM :170 +/- 10%	40000 (Nos.)	65% polyester 35% cotton woven twill Weave Fabrics GSM :170 +/- 10%	26800 Sq. meters @ 0.67 Sq. mtrs./pc
		Woven Tapes	456 Kgs. @ 11.40gms./pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:55 NC-5/MEET/Jan/2020-21/98	Party Name: ASHUTOSH FIBRE PVT. LTD.	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Deferred
HQ File : 01/84/050/00501/AM20/	RLA File : 08/24/040/00363/AM20/	Lic. No. 0810147158 Date: 05.02.2020	
55 Decision: Committee considered the case as per agenda along with other relevant papers and decided to send a reminder to the firm to furnish the following:			
1. Composition of Export product indicating net import content of raw materials in Export product and separately also wastage.			
2. Manufacturing process indicating stage wise wastage of raw materials.			
The case stands deferred for re-listing			

Case No.:56 NC-5/MEET/Jan/2020- 21/98	Party Name: MODELAMA EXPORTS PVT LTD.	Meeting No.: 2/84-ALC3/2020 Dated: 16.07.2020	Status: Approved
HQ File :	RLA File :	Lic. No.: 0510412916	


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01/84/050/00415/AM20/

05/24/040/00563/AM20/

Dated: 16.12.2019

Decision: Committee considered the case as per agenda along with other relevant papers and decided to approved the norms for above said adv. Auth as under:

Export item	Qty.	Import item	Qty. Recommende
Ladies Romper Made of 100% Lyocell Dyed Woven Fabric (Gsm 192(+/-10%) (Style 527929)	1730 Nos.	100% Lyocell Dyed Woven Fabric (Gsm 192(+/-10%	4498 Sq. Mtr. @ 2.60 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:57
NC-5/MEET/Jan/2020-21/98

Party Name
MODELAMA EXPORTS
PVT LTD.

Meeting No :
NC-5/Meet/Jan/2020-
21/98

Status:
Approved

Dated :15.02.2021

HQ File :
01/84/050/00709/AM21/

RLA File :
05/24/040/00297/AM20/

Lic. No. 0510411587
Date: 21.08.2019

Decision: Committee considered the case as per agenda along with other relevant papers and based on written comments of SH. RA Lal, committee decided to approved the norms for above said adv. Auth as under:

Export Item	Qty	Import item	Qty Recommended
Ladies Skirt (Style No.OT201E03) Made of 100% Cotton Yarn Dyed Woven Fabric GSM 120+/- 10%	2400 (Nos.)	100% Cotton Yarn Dyed Woven Fabric GSM 120 +/- 10%	9312 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:58
NC-5/MEET/Jan/2020-
21/98

Party Name
MODELAMA EXPORTS
PVT LTD.

Meeting No :
NC-5/Meet/Jan/2020-
21/98

Status:
Approved

Dated :15.02.2021

HQ File :
01/84/050/00231/AM20/

RLA File :
05/24/040/00315/AM20/

Lic. No. 0510411665
Date: 28.08.2019

Decision: Committee considered the case as per agenda along with other relevant papers and decided to approved the norms for above said adv. Auth as under:

S. N.	Export item	Qty.	Import item	Qty. Recommended
1.	Boys Jump Suits Made of 98% Cotton 2% Spandex Dyed Woven Fabric(Gsm 217(+/-10%) Fiber Composition +/-3%)	412 Nos.	98% Cotton 2% Spandex Dyed Woven Fabric	639 Sq. Mtr.
2.	Boys Jacket Made of 98% Cotton 2% Spandex Dyed Woven Fabric(Gsm 217(+/-10%) Fiber Composition +/- 3%)	1127 Nos.	98% Cotton 2% Spandex Dyed Woven Fabric	1747 Sq. Mtr.
3.	Boys Reversible Jacket one side Made of 98% Cotton 2% Spandex Dyed Woven Fabric Gsm 217(+/-	4415 Nos.*	98% Cotton 2% Spandex Dyed Woven Fabric	6843 Sq. Mtr.

	10%)(and another side Made of 98% Cotton 2% Spandex Printed Woven Fabric Gsm 230(+/- 10%) Fiber Composition +/-3%)		98% Cotton 2% Spandex Printed Woven Fabric	6843 Sq. Mtr.
4.	Boys Jacket Made of 98% Cotton 2% Spandex Printed Woven Fabric (Gsm 230(+/-10%) Fiber Composition +/-3%)	1236 Nos.		2472 Sq. Mtr. @ 2.00 Sq. Mtr./Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:59 NC-5/MEET/Jan/2020-21/98	Party Name: RADNIK EXPORTS	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
HQ File : 01/84/050/00456/AM20/	RLA File : 05/24/040/00634/AM20/	Lic. No.: 0510413255 Dated: 08.01.2020	

59 **Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the followings:
1. Image/Sketch, CAD
2. Measurement Chart.
Firm has submitted their reply. Therefore committee decided to defer the case for examination.
The case stands deferred for re-listing

Case No.:60 NC-5/MEET/Jan/2020-21/98	Party Name: RADNIK EXPORTS	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
HQ File : 01/84/050/00528/AM20/	RLA File : 05/24/040/00739/AM20/	Lic. No. 0510413724 Date: 27.02.2020	

60 **Decision:** The Committee considered the case as per the agenda and decided to send a final reminder to the firm to furnish the following:
1. CAD with Style no, Image.
2. Measurement chart.
The case stands deferred for re-listing.

Case No.:61 NC-5/MEET/Jan/2020-21/98	Party Name: RADNIK EXPORTS	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
HQ File : 01/84/050/00410/AM20/	RLA File : 05/24/040/00560/AM20/	Lic. No.: 0510412892 Dated: 13.12.2019	

61 **Decision:** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for above said adv. Auth as under:

Export item	Qty.	Import item	Qty. Recommended
Ladies Dress mfd of 100 % Viscose Woven Printed Fabric GSM 90 +/- 10%(STYLE MRC DR)	550 Nos.	100 % Viscose Woven Printed Fabric width 47" (Cutt) GSM 90 +/- 10%	2475 Sq. Mtr. @ 4.50Sq. Mtr. /Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

62	Case No.: 62 NC-5/MEET/Jan/2020-21/98	Party Name: A-ONE FOOTWEARS PRIVATE LIMITED	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Rejected
	HQ File : 01/84/050/00400/AM20/	RLA File : 05/23/040/00349/AM20/	Lic. No.: 0510412832 Dated: 10.12.2019	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked with final reminder to furnish the followings: 1. To give complete calculation for requirement of import item for making each type of export product. 2. To give design/drawing of upper i.e. weaving sleeves column knitting 5 centimetre/ 4 centimetre Firm's reply not received, therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

63	Case No.: 63 NC-5/MEET/Jan/2020-21/98	Party Name REINFORCED EARTH INDIA PRIVATE LIMITED	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00341/AM20/	RLA File : 05/24/040/00354/AM20/	Lic. No. 0510412399 Date: 06.11.2019	
Decision: Committee considered the case as per agenda along with other relevant papers decided to defer the case for further examination.				

64	Case No.: 64 NC-5/MEET/Jan/2020-21/98	Party Name: REINFORCED EARTH INDIA Pvt. Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00398/AM20/	RLA File : 05/24/040/00540/AM20/	Lic. No.: 0510412829 Dated: 10.12.2019	
Decision: The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Sh. Shaish Kumar, committee decided to ask the firm to furnish the following: 1. Percentage Net content of import in export item. 2. Percentage Net content of Textile yarn in export. 3. Type of yarn in export. 4. Percentage wastage claimed. The case stands deferred for re-listing				

65	Case No.: 65 NC-5/MEET/Jan/2020-21/98	Party Name: FASHION ACCESSORIES	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00759/AM21/	RLA File : 05/23/040/00138/AM17/	Lic. No. 0510398876 Date: 22.06.2016	
Decision: The Committee considered the case as per the agenda along with other relevant papers and noted that firm was asked to furnish the following:				

1. CAD, Image, measurement chart.
 2. Complete calculation sheet for making of final products form import materials.
- Firm has submitted their reply. Therefore committee decided to defer the case for examination.
The case stands deferred for re-listing.

66	Case No.: 66 NC-5/MEET/Jan/2020-21/98	Party Name: ESS ENN EXPORTS	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Rejected
	HQ File : 01/84/050/00310/AM20/	RLA File : 32/24/040/00065/AM20/	Lic. No.: 3210079177 Dated: 22.10.2019	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked with final reminder to furnish the followings: <ol style="list-style-type: none"> 1. CAD, Image and Measurement Chart. 2. Complete two sets of application. Firm's reply not received, therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

67	Case No.: 67 NC-5/MEET/Jan/2020-21/98	Party Name QUALIANCE INTERNATIONAL PVT.LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved		
	HQ File : 01/84/050/00716/AM21/	RLA File : 03/95/040/00330/AM21/	Lic. No. 0310838009 Date : 31.08.2020			
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted the requisite information. Based on recommendation of Sh. RA Lal , committee decided to approve the norms as under:						
	Sl.	Export item	Qty.	Sl.	import item	Qty. Recommended
	01	Ladies Dress 100%Polyester Woven Yarn Dyed Fabric,79 GSM +/- 10%, width 150cm	515.000 (Nos.)	01	100% Polyester, Woven Yarn Dyed Fabric, 79GSM +/- 10%, width 150 cm	3.18 Sq. Mtr./Pc
	02	Gents Half Sleeve Shirt 100%Polyester Woven Yarn DyedFabric,79 GSM +/- 10%, width 150cm	265.000 (Nos.)	02	100% Polyester, Woven Yarn Dyed Fabric, 79GSM +/- 10% width 150 cm	2.15Sq. Mtr./Pc
	03	Gents Half Sleeve Shirt 100%Polyester, Woven, Yar nDyedFabric79 GSM +/- 10%, width 150cm	302.000 (Nos.)	01	100% Polyester, Woven, YarnDyedFabric 79GSM +/- 10%, width 150 cm	2.15 Sq. Mtr./Pc
	04	Ladies Full Sleeve Shirt 100%Polyester, Woven, Yar nDyedFabric79 GSM +/- 10%, width 150cm	1368.000 (Nos.)	01	100% Polyester, Woven, YarnDyedFabric 79GSM	2.019 Sq. Mtr./Pc

				+/- 10%, width 150 cm	
05	Ladies Jacket w/o lining 100%Polyester, Woven, Yarn Dyed Fabric 79 GSM +/- 10%, width 150cm	750.000 (Nos.)	01	100% Polyester, Woven, Yarn Dyed Fabric 79GSM +/- 10%, width 150 cm	2.79 Sq. Mtr./Pc
06	Scarf 100% Polyester, Woven, Yarn Dyed Fabric 79 GSM +/- 10%, width 150cm	428.000 (Nos.)	01	100% Polyester, Woven, Yarn Dyed Fabric 79GSM +/- 10%, width 150 cm	Not recommended (as no specifications provided)
07	Ladies Jacket w/o lining 100%Polyester, Woven Dye d Fabric 79GSM +/- 10%, width 150cm	1668.000 (Nos.)	03	100% Polyester, Woven Dyed Fabric 79 GSM +/- 10%, width 150 cm	2.79 Sq. Mtr./Pc
08	Ladies Jacket w/o lining 100%Polyester, Woven Prin ted Fabric 79GSM +/- 10%, width 150cm	660.000 (Nos.)	04	100% Polyester, Woven Printed Fabric 79 GSM +/-10%, width 150 cm	2.79 Sq. Mtr./Pc
09	Gents Half Sleeve Shirt 100%Polyester, Woven Prin ted Fabric 79GSM +/- 10%, width 150cm	480.000 (Nos.)	04	100% Polyester, W oven Printed Fabri c 79GSM +/- 10%, width 150cm	2.15 Sq. Mtr./Pc
10	Scarf 100%Polyester, Woven Prin ted Fabric 60GSM +/- 10%, width 145cm	1029.000 (Nos.)	05	100% Polyester, Woven Printed Fabric 60 GSM +/-10%, width 145 cm	Not recommended (as no specifications provided)
11	Scarf 100%Polyester, Woven Prin ted Fabric 60GSM +/- 10%, width 145cm	567.000 (Nos.)	05	100% Polyester, Woven Printed Fabric 60 GSM +/-10%, width 145 cm	Not recommended (as no specifications provided)
12	Gents Half Sleeve Shirt 100%Polyester, Woven Prin ted Fabric 60GSM +/- 10%, width 145cm	265.000 (Nos.)	05	100% Polyester, Woven Printed Fabric 60 GSM +/-10%, width 145 cm	2.90 Sq. Mtr./Pc
13	Gents Half Sleeve Shirt 100%Polyester, Woven Dye d Fabric 60GSM +/- 10%, width 145cm	370.000 (Nos.)	06	100% Polyester, Woven Dyed Fabric 60 GSM +/- 10%, width 145 cm	2.90 Sq. Mtr./Pc
14	Mens Swim Trunk 100%Polyester, Woven Dye	775.000	03	100% Polyester, Woven Dyed	1.12 Sq. Mtr./Pc

	dFabric79GSM +/- 10%, width 150cm	(Nos.)		Fabric 79 GSM +/- 10%,width 150 cm	
15	Mens Swim Trunk 100%Polyester,WovenPrin tedFabric79GSM +/- 10%, width 150cm	674.000 (Nos.)	04	100% Polyester, Woven PrintedFabric79 GSM +/-10%, width 150 cm	1.12 Sq. Mtr./Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

68	Case No.: 68 NC-5/MEET/Jan/2020-21/98	Party Name: QUALIANCE INTERNATIONAL PVT.LTD.	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated : 15.02.2021	Status: withdrawn
	HQ File : 01/84/050/00778/AM21/	RLA File : 03/95/040/00419/AM21/	Lic. No. 0310838799 Date: 08.10.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting no 4/84-ALC3/2020 dated 15.10.2020, case no-31/4/84-ALC3/2020. Therefore committee decided to withdraw the case.
RA concerned may take necessary action subject to compliance of other usual conditions.

69	Case No.: 69 NC-5/MEET/Jan/2020- 21/98	Party Name: QUALIANCE INTERNATIONAL Pvt. Ltd.	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated : 15.02.2021	Status: Deferred
	File No.: HQRNORMAPPLY 00045790/AM21	RLA File . : 03AA04014439/ AM21	Lic. No.: 0311000377 Dated: 23/12/2020	

Decision: The Committee considered the case as per the agenda along with other relevant papers and noted that firm has not attached any documents on portal. Therefore committee decided to ask the firm to submit complete application, CAD, Image and Measurement chart on the portal.
The case stands deferred for re-listing.

70	Case No.: 70 NC-5/MEET/Jan/2020- 21/98	Party Name: QUALIANCE INTERNATIONAL PVT.LTD.	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated : 15.02.2021	Status: Deferred
	HQ File : 01/84/050/00407/AM20/	RLA File : 03/95/040/00899/AM20/	Lic. No.: 0310833369 Dated : 12.12.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the hard copy of application and same has been referred to DCMSME for examination. Therefore Committee decided to wait for their comments.
The case stands deferred for re-listing.

71	Case No.: 71 NC-5/MEET/Jan/2020-	Party Name: QUALIANCE	Meeting No : NC-5/Meet/Jan/2020-	Status: Deferred
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21/98	INTERNATIONAL PVT.LTD.	21/98 Dated :15.02.2021	
HQ File : 01/84/050/00307/AM20/	RLA File : 03/95/040/00718/AM20/	Lic. No.: 0310832349 Dated: 22.10.2019	
<p>Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished their reply vide email dated 17.10.2020. Based on recommendation of Sh. RA Lal , committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Correct CAD for product no 1,2,6,7. 2. Style no and description of export products. 3. CAD's with style no for all products <p>The case stands deferred for re-listing.</p>			

72	Case No.:72 NC-5/MEET/Jan/2020- 21/98	Party Name: QUALIANCE INTERNATIONALPVT.LTD.	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00423/AM20/	RLA File :03/95/040/00920/AM20/	Lic. No.: 0310833527 Dated: 18.12.2019	
<p>Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the hard copy of application and same has been referred to DCMSME for examination. Therefore Committee decided to wait for their comments. The case stands deferred for re-listing.</p>				

73	Case No.:73 NC-5/MEET/Jan/2020-21/98	Party Name: MEHLER ENGINEERED PRODUCTS INDIA PRIVATE LIMITED	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Rejected
	HQ File : 01/84/050/00304/AM20/	RLA File : 07/24/040/00155/AM20/	Lic. No.: 0710115584 Dated: 21.10.2019	
<p>Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked with final reminder to furnish the followings:</p> <ol style="list-style-type: none"> 1. Manufacturing process and stage wise wastage. 2. Nature & image of the product. 3. Content of input in kgs in each export product. 4. Function of inputs 3 to 5 in making the export product. 5. Complete two sets of application along with copy of Adv. Authorization for fixation of adhoc norms. <p>Firm's reply not received, therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.</p>				

74	Case No.:74 NC-5/MEET/Jan/2020- 21/98	Party Name: OPERA GLOBAL PRIVATE LIMITED	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00615/AM21/	RLA File : 05/24/040/00062/AM21/	Lic. No.: 0510414403 Dated: 15.06.2020	
<p>Decision: Committee considered the case as per agenda along with other relevant papers and decided to send a final reminder to the firm to furnish the followings:</p>				

1. CAD, Image and Measurement Chart.
 2. Complete two sets of application.
 3. In Exp. Product 2nd, front and back is shown but input is claiming only one, clarify.
- The case stands deferred for re-listing.

75	Case No.: 75 NC-5/MEET/Jan/2020-21/98	Party Name: OPERA GLOBAL PRIVATE LIMITED	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Rejected
	HQ File : 01/84/050/00302/AM20/	RLA File : 05/24/040/00402/AM20/	Lic. No.: 0510412183 Dated: 18.10.2019	
<p>Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked with final reminder to furnish the followings:</p> <ol style="list-style-type: none"> 1. For export item 3rd, bottom portion upper front and upper back portion are mentioned in export product but claimed fabric input only for two. 2. Similarly for export product 4th export product contains 3 inputs but claimed only two. 3. Complete two sets of application along with copy of Advance Authorization. <p>Firm's reply not received, therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.</p>				

76	Case No.: 76 NC-5/MEET/Jan/2020-21/98	Party Name: OPERA GLOBAL PRIVATE LIMITED	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00647/AM21/	RLA File : 05/24/040/00167/AM21/	Lic. No. : 0510414603 Dated: 10.07.2020	
<p>Decision: Committee considered the case as per agenda along with other relevant papers and decided to send a final reminder to the firm to furnish the followings:</p> <ol style="list-style-type: none"> 1. CAD, Image and Measurement Chart. 2. Complete two sets of application. <p>The case stands deferred for re-listing.</p>				

77	Case No.: 77 NC-5/MEET/Jan/2020-21/98	Party Name: CREATIVE GARMENTS Pvt. Ltd.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Rejected
	HQ File : 01/84/050/00300/AM20/	RLA File : 03/94/040/00437/AM20/	Lic. No.: 0310832301 Dated: 17.10.2019	
<p>Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that party is importing fabric and manufacturing Silk Liner (120000 nos). The applicant has not submitted size of the export item in the absence of which it is not possible to work out the quantity of import item which is fabric. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.</p>				

78	Case No.: 78 NC-5/MEET/Jan/2020-21/98	Party Name: OM LEATHER ARTDECO (P) LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Rejected
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HQ File : 01/84/050/00299/AM20/	RLA File : 02/24/040/00102/AM20/	Lic. No.: 0210209485 Dated: 17.10.2019
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked with final reminder to furnish the followings: <ol style="list-style-type: none"> 1. Complete details of import item no-3,5,6,7,8,14,15,17,18,19,20,24 with specifications. 2. Net import content of imported item in the export product indicating wastage separately. 3. Complete calculation for requirement of all the raw material for manufacturing of export product. Firm's reply not received, therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.		

79	Case No.:79 NC-5/MEET/Jan/2020-21/98	Party Name OM LEATHER ARTDECO (P) LTD.	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Rejected
	HQ File : 01/84/050/00361/AM20/	RLA File : 02/24/040/00119/AM20/	Lic. No. 0210209557 Date: 21.11.2019	
	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked with final reminder to furnish the followings: <ol style="list-style-type: none"> 1. To indicate import content of the input items separately in the each Export Item. 2. Complete calculation for requirement of raw materials both imported and indigenous for the manufacture of export product giving separately net content and wastage. 3. Specification for item No. 5, 11, 21, 22, 37, 39, 41, 56, 57, 60and 65 Firm's reply not received, therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.			

80	Case No.:80 NC-5/MEET/Jan/2020-21/98	Party Name: PEARLGLOBAL INDUSTRIES LIMITED	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved							
	HQ File : 01/84/050/00293/AM20/	RLA File : 05/24/040/00385/AM20/	Lic. No.: 0510412115 Dated: 15.10.2019								
	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished the requisite information. The committee went through the details submitted in this case and decided to approve the norms as under: <table border="1" style="width:100%; border-collapse: collapse;"> <thead> <tr> <th>Export item</th> <th>Qty.</th> <th>Import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>Girls Dress (Style No. 553982) made out from 64% Cotton 36% Rayon Solid Dyed Twill Woven Fabric (32X32 /122X70 GSM 163(+/-10%))</td> <td>4045 Nos.</td> <td>64% Cotton 36% Rayon Solid Dyed Twill Woven Fabric (GSM 163+/-10%)</td> <td>7200 Sq. Mtr.</td> </tr> </tbody> </table> RA concerned may take necessary action subject to compliance of other usual conditions.				Export item	Qty.	Import item	Qty. Recommended	Girls Dress (Style No. 553982) made out from 64% Cotton 36% Rayon Solid Dyed Twill Woven Fabric (32X32 /122X70 GSM 163(+/-10%))	4045 Nos.	64% Cotton 36% Rayon Solid Dyed Twill Woven Fabric (GSM 163+/-10%)
Export item	Qty.	Import item	Qty. Recommended								
Girls Dress (Style No. 553982) made out from 64% Cotton 36% Rayon Solid Dyed Twill Woven Fabric (32X32 /122X70 GSM 163(+/-10%))	4045 Nos.	64% Cotton 36% Rayon Solid Dyed Twill Woven Fabric (GSM 163+/-10%)	7200 Sq. Mtr.								

81	Case No.:81 NC-5/MEET/Jan/2020-21/98	Party Name: PEARLGLOBAL INDUSTRIES LIMITED	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Approved
	HQ File : 01/84/050/00436/AM20/	RLA File : 05/24/040/00600/AM20/	Lic. No. : 0510413095 Dated: 26.12.2019	
	Decision: Committee considered the case as per agenda along with other relevant papers and noted			

that firm has furnished the requisite information. The committee went through the details submitted in this case and decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
Girls Dress (Style No 575760 / 530050) made out from 100% Cotton Yarn Dyed Poplin Fabric(110X80 40SX40S GSM 114(+/-10%))	6222 Nos.	100% Cotton Yarn Dyed Poplin Fabric (GSM 114(+/-10%))	8710 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

82	Case No.: 82 NC-5/MEET/Jan/2020-21/98	Party Name: PEARLGLOBAL INDUSTRIES LIMITED	Meeting No : NC- 5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Rejected
	HQ File : 01/84/050/00508/AM20/	RLA File : 05/24/040/00714/AM20/	Lic. No. 0510413561 Date: 10.02.2020	
<p>Decision: The Committee considered the case as per the agenda along with other relevant papers and noted that firm was asked with final reminder to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD, Image. 2. Measurement chart with Style no. 3. Complete set of application. <p>However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.</p>				

83	Case No.: 83 NC-5/MEET/Jan/2020- 21/98	Party Name: MIRA EXIM LIMITED	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Rejected
	HQ File : 01/84/050/00292/AM20/	RLA File : 05/24/040/00384/AM20/	Lic. No.: 0510412114 Dated: 15.10.2019	
<p>Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked with final reminder to furnish the followings:</p> <ol style="list-style-type: none"> 1. CAD, Image and Measurement Chart. 2. Complete two sets of application. <p>However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.</p>				

84	Case No.: 84 NC-5/MEET/Jan/2020- 21/98	Party Name: GAINUP INDUSTRIES INDIA PRIVATE LIMITED	Meeting No : NC-5/Meet/Jan/2020- 21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00290/AM20/	RLA File : 32/24/040/00057/AM20/	Lic. No.: 3210079153 Date: 14.10.2019	
<p>Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the manufacturing process, weight of export product, content of each input in export product in Kg and justification of qty. of import with the help of CAD. The committee also noted that firm has submitted on application copy. Therefore, committee decided to ask the firm to furnish the proper reply. The case stands deferred for re-listing.</p>				

85	Case No.:85 NC-5/MEET/Jan/2020-21/98	Party Name: GAINUP INDUSTRIES INDIA PRIVATE LIMITED	Meeting No : NC-5/Meet/Jan/2020-21/98 Dated :15.02.2021	Status: Deferred
	HQ File : 01/84/050/00291/AM20	RLA File : 32/24/040/00055/AM20	Lic. No. : 3210079154 Dated: 14.10.2019	
<p>Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the manufacturing process, weight of export product, content of each input in export product in Kg and justification of qty. of import with the help of CAD. The committee also noted that firm has submitted on application copy. Therefore, committee decided to ask the firm to furnish the proper reply. The case stands deferred for re-listing.</p>				


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